

weapons in coastal areas of Thane, Raigad, Ratnagiri and Sindhudurg in Maharashtra;

(b) if so, the details thereof?

(c) the amount due to the State Government of Maharashtra on this account; and

(d) when this amount is likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) to (d) The Government of Maharashtra has claimed from the Government of India, the re-imburement of expenditure incurred by the former on Joint Coastal Patrolling in 1993-94 and 1994-95 under the Coastal Surveillance Scheme amounting to Rs. 6,19,11,000/-. After processing the claims, Government sanction for Rs. 474.14 lacs on special financial assistance to the Government of Maharashtra for financing the Coastal Surveillance Scheme in 1993-94 and 1994-95 was issued in March, 1995.

Hold of Election

3959. SHRI BALRAJ PASSI :

MAJ. GEN. (RETD.) BHUWAN CHANDRA (KHANDURI) :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the reasons for the exclusion of Uttarakhand region from the purview of the local bodies (Municipal Boards and Municipal Councils) elections held in Uttar Pradesh in November, 1995;

(b) whether it is proposed to hold these elections in the near future; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) Elections to various local bodies in the Uttarkhand region in Uttar Pradesh could not be held alongwith other parts of the State in November, 1995 due to the prevailing law and order situation in the area.

(b) and (c) It is for the State Government to determine the timing of the elections keeping in view various factors, including the law and order situation.

[*Translation*]

Transporting work to Ex-Servicemen

3960. SHRI BHUBANESHWAR RPASAD MEHTA : Will the Minister of COAL be pleased to state :

(a) whether the Government are aware of the facts that the transporting works in C.C.L. are being done by the coal mafia and other eminent persons in the bogus name of ex-servicemen which causes loss to C.C.L.;

(b) if so, whether the Government propose to conduct CBI enquiry in this regard;

(c) if so, the details thereof; and

(d) if not, the other steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) to (d) Do not arise.

[*English*]

Death Certificate to dependents of deceased in Accidents

3961. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the dependents of the deceased in railway accidents find it an upheaval task to get the death certificates resulting in the denial of compensation which is otherwise legitimately due to them;

(b) if so, the measures taken by the Government in this regard;

(c) whether any complaints letters were received by the Government in this regard; and

(d) if so, the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (d) The information is being collected and will be laid on the table of the house.

Embankment of Katri Nala

3962. SHRI PURNA CHANDRA MALIK : Will the Minister of COAL be pleased to state :

(a) whether it is a fact that the embankment on Katri Nala is crucial for the safety of the Gaslitand and other mines of the area; and

(b) if so, the steps taken/proposed to be taken by the Government to ensure the proper repairs of the said embankment?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) A temporary embankment has been erected along Katri Nala to ensure safety to adjacent mines. Meanwhile, designing work for the construction of a permanent embankment is in progress.

Coal Linkages

3963. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of COAL be pleased to state :

(a) whether it is a fact that original coal linkages had